

12.11 hrs.

**RE: CUT DOWN IN CERTAIN  
FLIGHTS**

**MR. SPEAKER :** On behalf of the whole House we had a meeting I must convey it to you that we are of the unanimous opinion that you may cut down certain flights. The whole House says that it must be run according to the safest possible method. You have our consensus on that. But you start them again when you get the new aircrafts.

**THE MINISTER OF STATE OF THE  
MINISTRY OF CIVIL EVOLUTION AND  
TOURISM (SHRI SHIVRAJ V. PATIL)** As  
you please Sir.

12.11 1/2 hrs.

**MATTERS UNDER RULE 377 Contd.**

[*Translation*]

- (ii) **Need to divert spare water of  
Rapti river to Save Basti,  
Gorakhpur, Gonda and Ba-  
haraich from floods**

**DR. CHANDRA SHEKHAR TRIPATHI**  
(Khalilabad) : Mr. Speaker, Sir, the country has to suffer a heavy loss of life and property due to natural calamities every year. In it loss caused by floods is the heaviest. The Central Government and the State Governments have taken various measure since independence but they have not been successful in achieving effective control over floods. Floods in Rapti river have been causing heavy damages in four districts of Uttar Pradesh every year. The State Government have not succeeded in controlling the floods inspite of their best efforts. These districts can be protected from the destruction caused by floods only if a reservoir is constructed in Nepal, the originating place of the river, and the surplus water of the river is diverted to it. It would provide irrigation and power generating facilities to Nepal and the

four districts of Uttar Pradesh may be protected from the fury of the floods.

So I would like to urge the Central Government to hold talks with the Nepal Government in order to divert the spare water of Rapti river in Nepal to save Basti, Gorakhpur, Gonda and Baharaich from the fury of the floods.

[*English*]

- (iii) **Need to set up a Nuclear  
Power Plant in Orissa.**

**SHRI K.P. SINGH DEO**(Dhenkanal) : The State of Orissa is passing through a critical phase of power shortage due to rapid industrialisation. Although, a number of hydel and thermal plants are under implementation, the generation from these units would fall far short of the increasing demands and requirements in the State. It is therefore necessary to augment the generating capacity.

12.13 hrs.

[**MR. DEPUTY SPEAKER** *in the  
Chair*]

The State Government of Orissa had taken up with the Government of India the issue of the establishment of a nuclear power plant in Orissa. The Government of India while deciding to have new nuclear power plants of 10,000 MW capacity in the country on a regional basis had identified and selected a site in Cuttack district. The selection of site was conducted by a High Power team of Atomic Energy Commission three years ago.

The Hon. Prime Minister informed the House regarding the signing of a protocol between USSR and India about new power plants in the country, including nuclear power plants, in addition to Government of India's projection for the coming years.

I request the Government to consider